

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.11.2021

**ORDER NO. 148 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **22.11.2021** to **26.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 22.11.2021 to 26.11.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Member (Technical)	Customs Division Bench matters
From 22.11.2021 to 26.11.2021	Mr. S. K. Mohanty, Member (Judicial) and Mr. C. J. Mathew, Member (Technical)	Excise Division Bench matters
From 22.11.2021 to 26.11.2021	Mr. Ajay Sharma, Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar